

*Foreign banks operating in India*

Total priority sector advances :	32% of net bank credit
Advances to SSI :	10% of net bank credit
Export credit :	12% of net bank credit

**Anti dumping Duty on Import**

515. SHRI INDRAJIT GUPTA : Will the Minister of COMMERCE be pleased to state:

(a) whether the steel manufacturers in the country including Steel Authority of India have complained that the import of cheaper hot rolled coils from South Korea, South Africa and Turkey have cut into their market shares locally and in the export market and have demanded an anti-dumping duty on import from these countries; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Yes, Sir. A petition was received by the Designated Authority for imposition of anti-dumping duties on import of HR Coils from South Korea, South Africa and Turkey.

(b) Since the petition was not properly documented, the petitioners were asked to furnish full details. The case was subsequently closed as no response was received from the petitioner industry.

**Mineral based Industries**

516. SHRI DADA BABURAO PARANJPE : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are aware of a pilot project scheme formulated to establish Mineral Based Industrial units in the rural areas of Madhya Pradesh; and

(b) if so, the progress made in this regard so far and the reaction of the Union Government thereto?

THE MINISTER OF INDUSTRY ( SHRI SIKANDER BAKHT) : (a) No such scheme has been brought to the notice of Ministry of Industry by the Government of Madhya Pradesh.

(b) Does not arise.

**Setting up of Spinning Mills**

517. SHRI SADASHIVRAO DADODA MANDLIK :  
SHRI A. VENKATESH NAIK:  
SHRI ASHOK NAMDEO RAO MOHOL:  
SHRI MADHAV RAO PATIL:

Will the Minister of TEXTILES be pleased to state:

(a) whether during the end of Eighth Plan the Government have to set up about 40 spinning mills in different States;

(b) if so, the details thereof, State-wise;

(c) whether all the proposed spinning mills have been set up in all the States;

(d) if so, the details thereof, State-wise and if not, whether the Government propose to set up such mills in the remaining States during Ninth Plan;

(e) if so, the details thereof; and

(f) the existing pattern for providing financial assistance to co-operative spinning mills?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) No, Sir.

(b) to (e) Do not arise.

(f) National Cooperative Development Corporation (NCDC) provides loan assistance to State Governments for contribution to the share capital in the cooperative spinning mills, particularly in the growers and handloom weavers mills. A statement indicating pattern of NCDC's assistance is attached.

**Statement****Pattern of Assistance**

(%age of project cost)

Developed States	Handloom Weavers Coop. Spinning Mills			Growers Coop. Spng. Mills		
	New Mills	Expansion	Modernisation	New Mills	Expansion	Modernisation
1	2	3	4	5	6	7
<b>Equity</b>						
(i) Members Contribution as share capital	5.00	5.00	-	10.00	10.00	5.00
(ii) State Govt's share capital						
(a) Own resources	22.50	17.50	10.00	20.00	15.00	7.50